

**Sixteenth Loksabha**

>

Title: Introduction of the Merchant Shipping (Amendment) Bill, 2018 (Amendment of section 88, etc.).

**DR. A. SAMPATH (ATTINGAL):** I beg to move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Merchant Shipping Act, 1958.”

*The motion was adopted.*

**DR. A. SAMPATH :** I introduce \*\* the Bill.

**HON. CHAIRPERSON:** Item No. 46, Dr. Karan Singh Yadav – not present.

**15 41 hrs**